



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

Original Application No. 62/2020 (WZ)

Dagadkhan Asanghatit Kamgar

Vikas Parishad, Maharashtra

Applicant

Vs.

State of Maharashtra & Ors.

Respondents

**Additional-Affidavit on behalf of Maharashtra Pollution
Control Board i. e. Respondent No. 02 in compliance of Order
dated 13/12/2022**

I, Nitin Shinde, Age – 56 Years, Occupation – Service, the
Sub-Regional Officer of the Maharashtra Pollution Control Board at
Pune – II, having my office address at Jog Center, 02nd floor,
Wakdewadi, Old Pune – Mumbai Road, Pune – 411 003, do hereby
state on solemn affirmation as under –

This Hon'ble Tribunal vide Order dated 13/12/2022 directed
the Maharashtra Pollution Control Board to submit the statement
about exclusion of period between 27/12/2019 to 6/5/2021 for

assessment of environmental compensation. In compliance of the said Order, the submission of the Respondent-Board is as follows :-

1) I say and submit that the then MPC Board officials at Pune had visited to the MSW Plant at Wagholi located at Gat No. 1326, 1362, 1419, 660, 729 & 1123 on 27/12/2019 and observed as follows –

- i) During the visit at Wagholi MSW Plant at Gat No. 1419 the representatives of Wagholi Grampanchayat were present and it was observed that the said MSW Plant was in operation. At the aforesaid site, daily 15 to 17 tons of mixed waste was arrived at Gat No. 1419, MSW Plant.
- ii) It was observed that Grampanchayat wagholi had started composting manufacturing plant. In the said plant mixed waste was to spread on the floor and after sprinkling of culture, the same was kept for 10 days and the same was preserved in a tarpaulin pit and after segregating plastic waste from the mixed waste, same was sent to shredding machine for recycling.
- iii) During the visit, manufactured compost was not observed.



iv) A pyrolysis plant for oil manufacturing from plastic was found installed; the said plant is used for preparation of Methane Gas and / or Charcoal. Due to mechanical problems, the said pyrolysis plant was not in operation during visit.

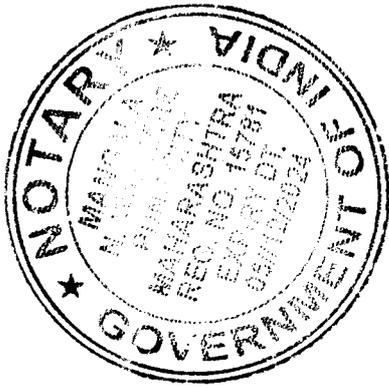
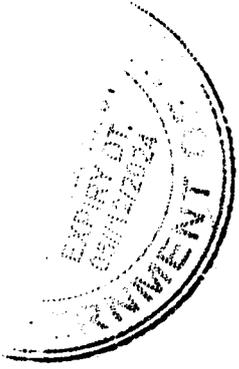
v) Said MSW Processing plant is surrounded by residential and slum area from two sides.

vi) Said fertilizer manufacturing plant and pyrolysis plant were operated by M/s M-plus Automation LLP Pune.

A copy of visit report dated 27/12/2019 and photographs taken on the said MSW Plant are attached and annexed herewith as an **Annexure – I**.

2) I say and submit that joint committee constituted by this Hon'ble Tribunal carried out the visit at the said site in question on 6/5/2021 and observed that at the said place no waste processing activity was carried out. The Joint Committee Report dated 11/8/2021 was submitted before this Hon'ble Tribunal and the same was taken on record by this Hon'ble Tribunal.

3) I say and submit that during the visit on 27/12/2019, the MSW Plant at Wagholi was in operation and during the period of



March, 2020 to April, 2021 due to pandemic and lockdown situation, MPC Board officials at Pune could not visit the site and during the visit of the Joint Committee on 6/5/2021, the same plant was not found in operation. Therefore, the period between 27/12/2019 to 6/5/2021 has been excluded while the assessing Environment Compensation.

Solemnly affirmed on this 20th day of January, 2023 at Pune.

I know the affiant.

For and on behalf of Maharashtra Pollution Control Board i.e. Respondent No. 2

Nitin Shinde

ADVOCATE

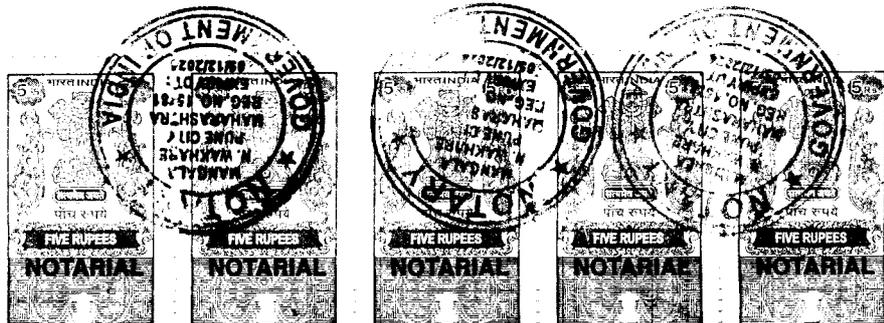
(Nitin Shinde)
Sub-Regional Officer,
MPCB-Pune II



BEFORE ME

Mangala N. Wakhare
MANGALA N. WAKHARE
ADVOCATE & NOTARY
GOVERNMENT OF INDIA

20 JAN 2023



पाहणी अर्काव

दिनांक - २७/१२/२०१९

विषय: मौजे वाघोली, ना. ट्येवर्गी त्रेथीज ठा. नं. १३२६, १३६२, १४१९
६६०, ७२९, ११२३ मधील जागा घनकचरा प्रक्रीमा प्रकल्प
उभारणेबाबत.

अंधर्भ: नरहिलकार मह्युल, जिल्हाधिकारी कार्यालय पुणे, मह्युल
आस्था भांचे दि. १९/१२/२०१९ बेजीचे पत्र.

उपरोक्त अंधर्भमि विषयास अनुसरून आज दिनांक २५/१२/१९
बेजी ठार नं. १४१९ वाघोली त्रेथे वाघोली ग्रामपंचायत प्रसिद्धीसमवेत
भर केमान आली, ठार नं. १४१९ भाठिकाणी अध्या मिश्र कचरा
साधारण १५ ते १७ खन भेत अवलमये आंगठमात आले.

भाठिकाणी लुकनेच ग्रामपंचायतीकडून श्वेत निर्मिती प्रकल्प शुद्ध
केले असलमये मिश्रण आले, मातधमे मिश्र कचरा, पुनवभा
गमिनीवद लकला जातो व त्यावर कळघर फव्यासणी करून
१० दिवस ठेवला जातो, त्यानंतर ताडपानीचे पीर वजविलेले असून
मातधमे ठेवून तो श्रेडीम मशीन मध्ये लॉस्टीक पिठाशीकरण
केले जाते. भेवीच्या वेळी तयार श्वेत मिश्रण आले नाही, त्याच-
प्रमाणे लॉस्टीक पसून ऑईल तयार करणेबाबी शेतमा
उभारणेची मिश्रण आली, मातधमे मिश्रण वामू व चारकोल
असुधा तयार करुमात भेते; अध्या श्वेत प्रकल्प वंय असलमये
मिश्रण आले. (भेकानेकन प्रसिद्धीस)

अथर प्रकल्पाची जागा ही आनुषांगुच्या श्वेविशी क्षेणने
वेढलेली मिश्रण आले, त्याचप्रमाणे एका वाजुला सोपपटी आश
असून एक वाजुला श्वेवाशी प्रकल्प उभारलेले आहं-

अधरिथतीमधमे उपरोक्त श्वेत निर्मिती प्रकल्प नसेच
पामरोलेसीस कॉर रे. म्. एम लस्य ऑटोमेशन एल.एल.पी. पुणे
भांचेभाकत चालविल्यात भेते.



अ. २
अ. २
Mehar Dabhal
Meharstrad
श्री. अ. म. प्र. नि. मं.
पुणे - ४

अंधर्भ
उप-प्रोगेजिक अधिकारी
म. प्र. नि. मं. पुणे - ४

Translation of visit report dated 27/12/2019

Sub. : - Visit at MSW Plant at Gat no. 1326, 1362, 1419, 660, 729, 1123 at Vil. Wagholi, Pune

Ref. : - Letter dated 19/12/2019 from Tahsildar, Mahasul, District Collector, Pune

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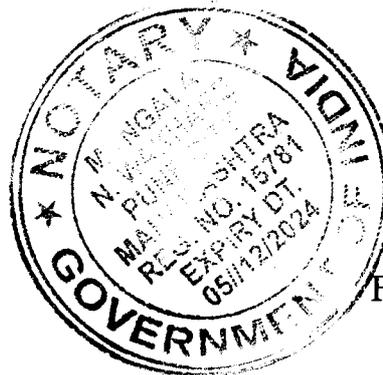
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Sd/-
Manohar Dabhade

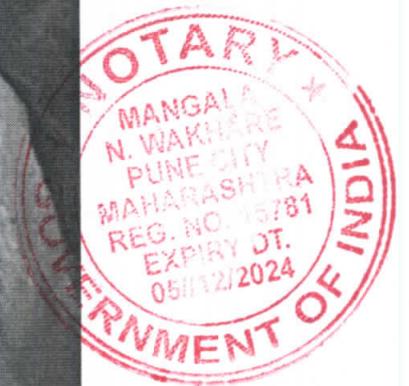


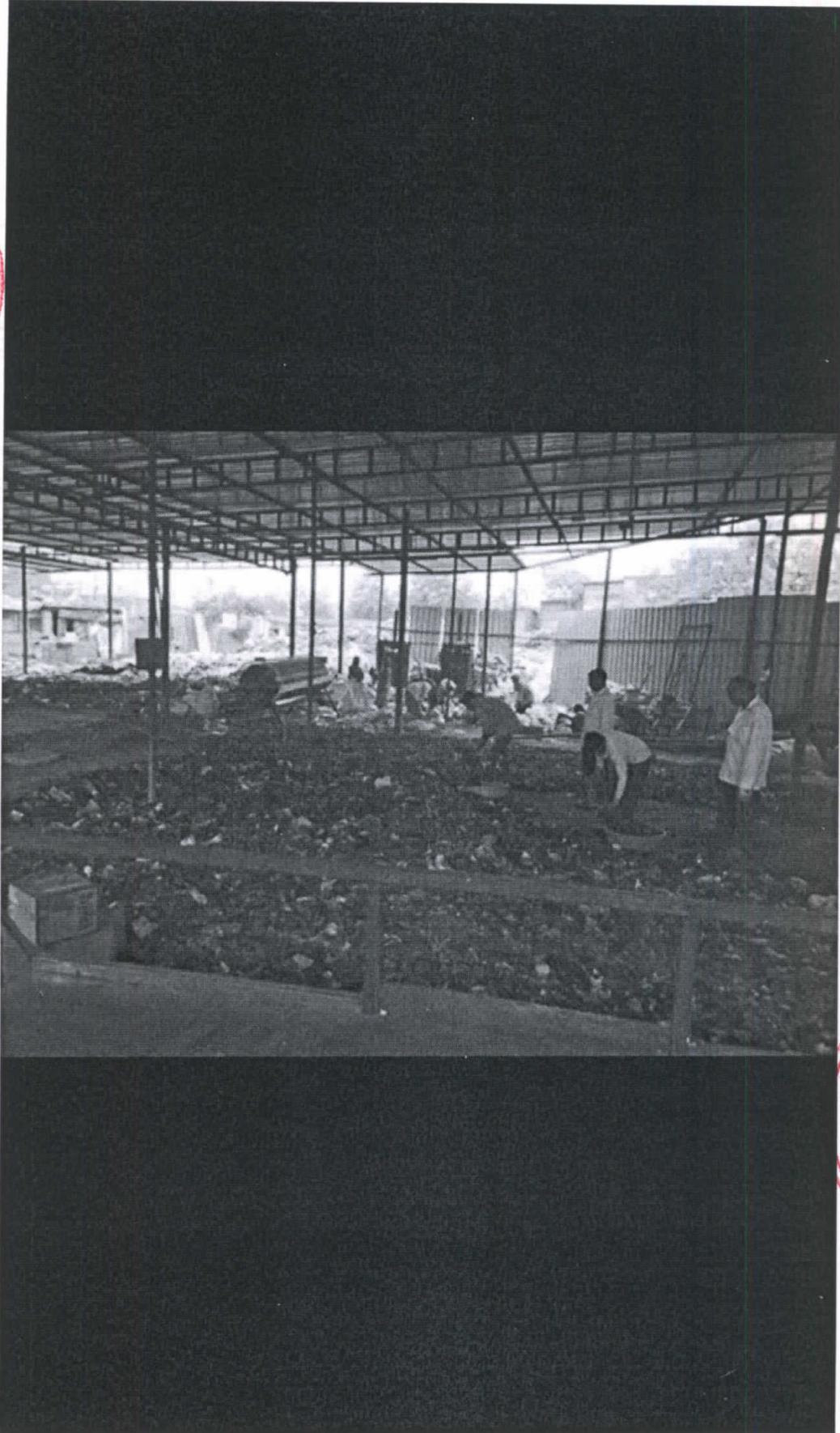
Sd/-
SRO MPCB Pune II

Sd/-
FO SRO MPCB Pune II



NOTARY
MANGALA
N. WAKHARE
PUNE CITY
MAHARASHTRA
REG. NO. 15781
EXPIRY DT.
05/12/2024
GOVERNMENT OF INDIA





★ NOTARY ★
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